

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2015 &**  
**IA NOS. 92, 121 & 131 OF 2015**

**Dated: 3<sup>rd</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Western Electricity Supply Company of  
Orissa Limited & Ors.**

**.... Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. P.C. Sen  
Mr. Rutwik Panda  
Ms. Anshu Malik  
Mr. Udayan Verma  
Mr. Shivanshu Singh for R.1

Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R.2

Mr. G. Umapathy  
Mr. Aditya Singh for R.4

Mr. Siteh Mukherjee  
Mr. Gautam Chawla  
Mr. Deep Rao for R-5

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **10.11.2016 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**

mk/vt

**(Justice Ranjana P. Desai)**  
**Chairperson**